

(d) whether it is proposed to hold written examinations, examine qualifications—academic and extra-curricular and prepare a panel for such occasions in future; and

(e) if so, the details thereof?

**THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE):** (a) Yes, Sir.

(b) No, Sir. Proper criteria for recruitment of guides are followed which, *inter alia*, include educational qualification, past experience, personality, general knowledge, etc.

(c) The selection of guides during the last Trade Fair was made by a Committee through interview, the duration of which depended on the merit of each applicant.

(d) No, Sir.

(e) Does not arise

#### **Arrests for smuggling jewellery**

**6480. SHRI JYOTIRMOY BOSU:** Will the Minister of FINANCE be pleased to state:

(a) whether in February, 1980 two British Citizens were arrested for allegedly smuggling rare Jewellery worth over Rs. 66 lakhs out of the country;

(b) whether they were subsequently released on bail;

(c) if so, whether they have declared to appear before the Court to face trial;

(d) if so, what are the details of the incident, including description of the arrested citizens; and

(e) Government's reaction thereto?

**THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT):** (a) to (e) Yes, Sir. On 26th February, 1980, the Customs officers at Delhi Airport, apprehended two British nationals namely, Nicholas Mark Sheridan and David Lachlan Forbes, bound for Hong Kong while attempting to smuggle gold bars, silver and studded

jewellery collectively valued at about Rs. 69.54 lakhs out of India.

Both the passengers were arrested and remanded to judicial custody. They were subsequently released on bail by the Court. However, since they jumped bail, the Court passed orders imposing penalty of Rs. 30,000 in each case on the surety of the accused for violating the conditions of bail.

Further investigations are in progress.

#### **Shortage of Vanaspati in Karnataka**

**6481. SHRI S. M. KRISHNA** Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether Karnataka has been facing shortage of vanaspati during the last six months;

(b) if so, whether Government propose to allot additional quantity of vanaspati to States; and

(c) if so, the quantity of vanaspati being allotted to Karnataka?

**THE MINISTER OF CIVIL SUPPLIES (SHRI V. C. SHUKLA):** (a) No, Sir.

(b) and (c) There being no centralised control on the distribution of vanaspati, the question of allotment of quota to the State Governments does not arise. The vanaspati manufacturers, being in competition, are pushing their products throughout the country in terms of the demand from various states. However, Karnataka Government was offered R. B. D. Palm Oil, which is a good substitute for vanaspati and a wholesome cooking medium for public distribution system, but they did not evince any interest in it.

#### **Holding up of Commuted pension by various Banks in Delhi**

**6482. SHRI CHANDRA BHAL MANI TEWARI:** Will the Minister of FINANCE be pleased to state:

(a) is it a fact that various Banks in Delhi/New Delhi hold up the Com-